


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 28-4-2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 81/05	TP 82/16	Hearing	397-398	Ramakrishna Meenaji Hadgal & Anr. Vs. Shree Ashraya Infra Co. Ltd. & 10 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1.	DR. K.S. RAVICHANDRAN PES D. JAYALAKSHMI ADV KSR & CO COMPANY SECRETARIES LLP,	FOR PETITIONERS	
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Counsel for petitioner is present. IA 16/17 is taken up today. Counsel for petitioner reported that a copy of IA 16/17 IS SERVED ON THE RESPONDENT ON 10.03.2017. None appeared for respondents. Time extended as a last chance for filing counter and no further adjournment will be given.

List it on 27.06.2017.


MEMBER (J)


MEMBER (T)